

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0013359/2023	PRADEEP SAHU VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	CHHENDIPADA /121 /2016 A.D.J.,ANGUL(Anugul) CT/0000222/2016
2	BLAPL/0013360/2023	SITA PATRA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BANKI /312 /2018 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) ST/0000232/2023
3	BLAPL/0013361/2023	PRATIK SALIV BARA @ SONU VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	SUNDARGARH TOWN /283 /2022 DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh) ST/0000023/2023
4	BLAPL/0013362/2023	NARENDRA PRASAD MOHANTY VS STATE OF ODISHA	S.S.RAY (2) VS	GUNUPUR /178 /2023 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rayagada) GR/0000451/2023
5	BLAPL/0013363/2023	CHANDRU BAGH @ RAMA CHANDRA BAGH VS STATE OF ODISHA	SUJATA JENA VS	JEYPORE SADAR /61 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000025/2021
6	BLAPL/0013364/2023	CHANDRU @ RAMA CHANDRA BAGH VS STATE OF ODISHA	SUJATA JENA VS	JEYPORE SADAR /32 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000015/2021
7	BLAPL/0013365/2023	BALIA @ BALABHADRA PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	BANKI /39 /2020 3RD ADDL. DISTRICT JUDGE,CUTTACK(Cuttack) ST/0000101/2020
8	BLAPL/0013366/2023	AMARJYOTI PUHAN VS STATE OF ODISHA	AKASH BHUYAN VS	CHANDAKA P.S. /166 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR(Khordha) TR/0000281/2023
9	BLAPL/0013367/2023	SARATHI NAG VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /319 /2023 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000047/2023
10	BLAPL/0013368/2023	SILU @ HAREKRUSHNA BISWAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /238 /2023 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000475/2023
11	BLAPL/0013369/2023	SIRA RANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	DEOGAON /262 /2020 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0001473/2020

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12	BLAPL/0013370/2023	PREM THAPA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BOLANGIR SADAR /141 /2013 A.D.J.,BOLANGIR(Balangir) SC/0000042/2014
13	BLAPL/0013371/2023	HARMOHAN DASH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	LALBAG /321 /2020 C.J.M.,CUTTACK(Cuttack) GR/0001591/2020
14	BLAPL/0013372/2023	SITARAM SADANGI VS STATE OF ODISHA	BISWARANJAN DALAI VS	LAIKERA /182 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda) CT/0001297/2023
15	BLAPL/0013373/2023	KANHEI BEHERA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	SAHADEV KHUNTA /335 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000676/2023
16	BLAPL/0013374/2023	SATYANARAYAN BEHERA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000030/2023
17	BLAPL/0013375/2023	RAMA CHANDRA SAHOO VS STATE OF ODISHA	RABINDRA NATH PANDA VS	GONDIA /60 /2012 A.D.J.,DHENKANAL(Dhenkanal) CT/0000086/2013
18	BLAPL/0013376/2023	SARIFA KHATUN @ MUSKAN VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHARABEL NAGAR P.S. /508 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001687/2023
19	BLAPL/0013377/2023	TUNA DAS VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BARIPADA TOWN /1056 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000164/2022
20	BLAPL/0013378/2023	BUDU SISA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	/ /0 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000016/2023
21	BLAPL/0013379/2023	JATI @ JYOTISWARA PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	JARADA /234 /2023 J.M.F.C.,PATRAPUR(Ganjam) GR/0000357/2023
22	BLAPL/0013380/2023	SANJEEB PANDA VS STATE OF ODISHA	Rajjeet Roy VS	BOLANGIR TOWN /220 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000033/2023
23	BLAPL/0013381/2023	MAHENDRA ACHARY	RAJJEET ROY	CYBER CRIME AND ECONOMIC OFFENCES /13 /2023

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		VS	VS	S.D.J.M.,KORAPUT(Koraput)
24	BLAPL/0013382/2023	STATE OF ODISHA SUMANTA MAHARANA	PRADEEP KUMAR MOHAPATRA	GR/0000366/2023
		VS	VS	ITAMATI /208 /2023
25	BLAPL/0013383/2023	STATE OF ODISHA LAXMIKANTA MOHANTY	SAROJ RANJAN SUBUDHI	()
		VS	VS	//
26	BLAPL/0013384/2023	STATE OF ODISHA MONU KUMAR	SUCHIT KUMAR NAYAK	MAHILA P.S.(BBSR) /177 /2023
		VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
27	BLAPL/0013385/2023	STATE OF ODISHA JUGAL NAYAK	RAMESH CHANDRA MAHARANA	CT/0001800/2023
		VS	VS	JEYPORE SADAR /243 /2020
28	BLAPL/0013386/2023	STATE OF ODISHA DEEPAK KINDO	BIRANCHI NARAYAN MOHANTY	SPECIAL JUDGE,JEYPORE(Koraput)
		VS	VS	TR/0000096/2020
29	BLAPL/0013387/2023	STATE OF ODISHA MITHUN GOUDA	SANTOSH KUMAR MAHANTY	ITAMATI /129 /2023
		VS	VS	A.D.J.,NAYAGARH(Nayagarh)
30	BLAPL/0013388/2023	STATE OF ODISHA NIRMAL SAHOO @ BEDA @ CHITTA	BIREN SANKAR TRIPATHY	TR/0000169/2023
		VS	VS	EOW,BHUBANESWAR /17 /2021
31	BLAPL/0013389/2023	STATE OF ODISHA ARJUNA ROUT	BIKRAM KESHARI RAJ	()
		VS	VS	//
32	BLAPL/0013390/2023	STATE OF ODISHA PRAHALLAD PATIKAR	JUGALA KISHORE PANDA	BHANJANAGAR /970 /2023
		VS	VS	()
33	BLAPL/0013391/2023	STATE OF ODISHA KALU NAYAK	TANMAYA KUMAR MOHANTY	//
		VS	VS	KHARABEL NAGAR P.S. /310 /2023
34	BLAPL/0013392/2023	STATE OF ODISHA BICHITRA ROUT	DILLIP KUMAR MOHANTY	()
		VS	VS	//
				ATHGARH /182 /2023
				()

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35	BLAPL/0013393/2023	STATE OF ODISHA BINOD SAGARIA VS	SURYAKANTA DWIBEDI VS	// TUMUDIBANDHA /123 /2023 ()
36	BLAPL/0013394/2023	STATE OF ODISHA AJAYA KUMBHAR VS	PRASANNA KUMAR MISHRA VS	// LACHHIPUR /28 /2023 ()
37	BLAPL/0013395/2023	STATE OF ODISHA KALANDI PRUSTY VS	SATYA NARAYAN MISHRA 4 VS	// AUL /469 /2023 ()
38	BLAPL/0013396/2023	STATE OF ODISHA JAYA GOLARY VS	TUKUNA KUMAR MISHRA VS	// BOIPARIGUDA /86 /2020 ()
39	BLAPL/0013397/2023	STATE OF ODISHA ABHAYA @ ABHAYA KUMAR SWAIN VS	TUKUNA KUMAR MISHRA VS	// JHARIGAM /194 /2023 ()
40	BLAPL/0013398/2023	STATE OF ODISHA LOKANATH PRADHAN @ KANHA VS	ROHIT RANJAN RAY VS	// / /0 ()
41	BLAPL/0013399/2023	STATE OF ODISHA ARJUN DAS @ PUA @ BABA VS	ALOK KUMAR KAR VS	// KHANDAGIRI P.S. /317 /2019 ()
42	BLAPL/0013400/2023	STATE OF ODISHA ASHISH LIMA VS	SUCHIT KUMAR NAYAK VS	// / /0 ()
43	BLAPL/0013401/2023	STATE OF ODISHA RAHUL @ RAJENDRA PAL VS	SMRUTI RANJAN ROUT VS	// MARKAT NAGAR /172 /2018 ()
44	BLAPL/0013402/2023	STATE OF ODISHA CHINTU @ RAKESH MOHANTY VS	AMLAN SHAKTI PAUL VS	// KHARABEL NAGAR P.S. /508 /2023 ()
45	BLAPL/0013403/2023	STATE OF ODISHA LAXMIPRIYA BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// MAHANGA /178 /2023 () //

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46	BLAPL/0013404/2023	BALARAM BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /178 /2023 () //
47	BLAPL/0013405/2023	SUBAS SAHOO VS STATE OF ODISHA	ASIT KUMAR JENA VS	JENAPUR /303 /2023 () //
48	BLAPL/0013406/2023	P. VEER SATYANARAYANA VS STATE OF ODISHA	GAYATRI PATRA VS	TIKABALI /32 /2023 () //
49	BLAPL/0013407/2023	SRIDHAR SWAIN VS STATE OF ODISHA	MD. GOLAM MADANI VS	/ /0 () //
50	BLAPL/0013408/2023	DINESH KUMAR SINGH VS STATE OF ODISHA	SUSASUSAMPAD HOTA VS	BIDANASI /265 /2023 () //
51	BLAPL/0013409/2023	BHARAT JENA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	PLANTSITE /380 /2022 () //
52	BLAPL/0013410/2023	RASMI RANJAN MALLICK @ GOPI VS STATE OF ODISHA	BISWAJIT PASAYAT VS	BADAGODA P.S. /603 /2023 () //
53	BLAPL/0013411/2023	RAGHUNATH DAS @ RAGHUNATH KUMAR DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KHANDAPARA /261 /2022 () //
54	BLAPL/0013412/2023	SANATANA RANA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	KABISURYANAGAR /294 /2022 () //
55	BLAPL/0013413/2023	BACHU GIRI VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	/ /0 () //
56	BLAPL/0013414/2023	BINOD BARIK VS STATE OF ODISHA	ABHAS MOHANTY VS	BURLA /102 /2014 () //
57	BLAPL/0013415/2023	SANKAR @ BARSALDA VS	KARUNAKAR NAYAK VS	JASHIPUR /238 /2022 ()

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		VS	VS	0
		STATE OF ODISHA		//
58	BLAPL/0013416/2023	RABINDRA NAIK	SANTOSH KUMAR MAHANTY	JAGANNATHA PRASAD /350 /2023
		VS	VS	0
		STATE OF ODISHA		//
59	CMAPL/0000794/2023	MADHUSUDAN BEHERA	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
60	CMAPL/0000795/2023	PRATAP KU.MOHAPATRA	ADV.	//
		VS	VS	0
		SHIBANI PR.DAS		//
61	CMAPL/0000796/2023	JAYASINGH BEHERA	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
62	CMP/0001480/2023	ARJUN BHUIYAN	SURYAKANTA DWIBEDI	//
		VS	VS	0
		GANESWAR BEHERA		//
63	CMP/0001481/2023	DURYODHAN BEHERA	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		GOKULANANDA SAHU		//
64	CMP/0001482/2023	SATYABHAMA BARIK	DOLAGOBINDA MOHAPATRA	//
		VS	VS	0
		MANOJ KUMAR BARIK		//
65	CMP/0001483/2023	SAMIR NANDI	KOUSIK ANANDA GURU	//
		VS	VS	0
		GOVINDA CHANDRA BEHERA		//
66	CMP/0001484/2023	PRANAKRUSHNA PARIDA	PRAVASH CHANDRA JENA	//
		VS	VS	0
		ANANTA KUMAR PARIDA		//
67	CMP/0001485/2023	GANESH SAMANTARAY	PRADIP KUMAR MALLICK	//
		VS	VS	0
		MAGI HARICHANDAN		//
68	CONTC/0009235/2023	KUMARI PRADHAN	ADV.	//
		VS	VS	0

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69	CONTC/0009236/2023	MITALI PATRA, TAHASILDAR, TANGI, KHORDHA SWARNAMA SAHOO VS	ADV. VS	// // 0
70	CONTC/0009237/2023	BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA SURENDRA KUMAR PRUSTY VS	ADV. VS	// // 0
71	CONTC/0009238/2023	BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA JAYSHREE PANDA VS	ADV. VS	// // 0
72	CONTC/0009239/2023	BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA GHASI JOGI VS	ADV. VS	// // 0
73	CONTC/0009240/2023	LILABATI ACHARJI, TAHASILDAR, GUNUPUR MENAKA ROUT VS	PURNA CHANDRA MISHRA. VS	// // 0
74	CONTC/0009241/2023	ANU GARG, PRINCIPAL SECY. CUM ADDL. CHIEF SECY. OF W.R. DEPT., ODISHA, BBSR. DUSASANA DHAL VS	ADV. VS	// // 0
75	CONTC/0009242/2023	ANU GARG, IAS RAJENDRA PRASAD PRADHAN VS	ADV. VS	// // 0
76	CONTC/0009243/2023	ANU GARG, IAS NILAMANI PANDA VS	ADV. VS	// // 0
77	CONTC/0009244/2023	ASWATHY S, I.A.S. AJAYA KUMAR SARANGI VS	ADV. VS	// // 0
78	CONTC/0009245/2023	ARABIND AGARWALA, IAS PRAFULLA KUMAR SAHU VS	SANTOSH KUMAR SWAIN VS	// // 0
79	CONTC/0009246/2023	ARAVIND AGRAWAL, I.A.S. DEBA PRASAD PADHAN VS	SANTOSH KUMAR SWAIN VS	// // 0
		ASWATHY S., IAS, COMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT.		//

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80	CONTC/0009247/2023	BHOLANATH SENAPATI VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT.	ADV. VS	// 0
81	CONTC/0009248/2023	KUNJALATA PATTANAYAK VS DR. SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	DILLIP KUMAR MOHANTY VS	// 0
82	CONTC/0009249/2023	MINATI TRIPATHY VS ASWATHY S., I.A.S.	ADV. VS	// 0
83	CONTC/0009250/2023	PRANATI PANDA VS ASWATHY S., I.A.S.	ADV. VS	// 0
84	CONTC/0009251/2023	SUSANTA KUMAR MISHRA VS ASWATHY S., I.A.S.	ADV. VS	// 0
85	CONTC/0009252/2023	PUSPAMALA PRADHAN VS ASWATHY S., I.A.S.	ADV. VS	// 0
86	CONTC/0009253/2023	BISWAMOHINI SAHU VS ASWATHY S., I.A.S.	ADV. VS	// 0
87	CONTC/0009254/2023	SARALA SAHU VS ASWATHY S., I.A.S.	ADV. VS	// 0
88	CONTC/0009255/2023	ARATI KUMARI DASH VS S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	JYOTIRMAY GUPTA VS	// 0
89	CONTC/0009256/2023	BIDYUT LATA MOHANTY VS S. ASWASTHY, COMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR.	ADV. VS	// 0
90	CONTC/0009257/2023	ADHIKARI JAGADEV VS SUSHANTA KUMAR DASH	ADV. VS	// 0
91	CONTC/0009258/2023	HEMANTA KUMAR BEHERA	ADV.	//

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		VS	VS	0
92	CONTC/0009259/2023	KANAK BISAL SINGH, I.P.S. DINABANDHU SAMANTARAY	ALOK KUMAR DAS	//
		VS	VS	0
93	CONTC/0009260/2023	ITISHREE ROUT, DEPUTY DIRECTOR OF ESTATES CUM JOINT SECY. TO GOVT., GA AND PG DEPT. LAXMI PRIYA SAHU	ADV.	//
		VS	VS	0
94	CONTC/0009261/2023	DEBA PRASAD BAL, EXE.OFFICER, ANANDAPUR MUNICIPALITY SANTOSH KUMAR MANGARAJ	PRABIR KUMAR RAY	//
		VS	VS	0
95	CONTC/0009262/2023	VIR VIKRAM YADAV, COMMISSIONER CUM SECY., FOOD SUPPLIES AND CONSUMER WELFARE DEPT. BAIKUNTHA DALAI	ADV.	//
		VS	VS	0
96	CONTC/0009263/2023	BIBHAS RANJAN PANIGRAHI, TAHASILDAR M/S ASHUTOSH CONSTRUCTION, JAJPUR	ADV.	//
		VS	VS	0
97	CONTC/0009264/2023	ANU GARGH, IAS, PRINCIPAL SECY. TO GOVT., W.R. DEPT., ODISHA PABITRA KUMAR PRADHAN	ADV.	//
		VS	VS	0
98	CONTC/0009265/2023	ASWATHI S, IAS, PRINCIPAL SECY., S AND M.E. DEPT. AMINA PRADHAN	ADV.	//
		VS	VS	0
99	CONTC/0009266/2023	ASWATHI S, IAS, PRINCIPAL SECY., S AND M.E. DEPT. B.K.RASHMITA	ADV.	//
		VS	VS	0
100	CONTC/0009267/2023	VISHAL KUMAR DEV, IAS, PRINCIPAL SECY., FINANCE DEPT. NIRANJAN PARIDA	P.N.MOHANTY	//
		VS	VS	0
101	CONTC/0009268/2023	ASWATHI S, IAS, PRINCIPAL SECY., S AND M.E. DEPT. SABITRI MANDAL	ADV.	//
		VS	VS	0
102	CONTC/0009269/2023	G.MATHI VATHANAN, IAS, PRINCIPAL SECY., H AND U.D. DEPT. UPENDRA KHUNTIA	BRAJA MOHAN SARANGI	//
		VS	VS	0

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103	CONTC/0009270/2023	SIDHARTH SEKHAR MISHRA, S.P. OF ANGUL AMULYA MOHANTY VS	BRAJA MOHAN SARANGI VS	// // ()
104	CONTC/0009271/2023	SIDHARTHA KATARIA, S.P. OF KHORDHA RAMESH CHANDRA SAHOO VS	ADV. VS	// // ()
105	CONTC/0009272/2023	ASWATHY S., I.A.S. RABI MANI SETHI VS	ADV. VS	// // ()
106	CONTR/0000056/2023	MANOJ PATRA, O.A.S. SUSHAMA KUJUR VS	ADV. VS	// //0 ()
107	CRLA/0001283/2023	PRATYUSH DIWAKAR, I.P.S. BINOD KUMAR NAHAK VS	S.S.RAY (2) VS	// ASKA /908 /2022 ()
108	CRLA/0001284/2023	STATE OF ODISHA MITHUN POLEI VS	CHITTA RANJAN SAHU VS	// BUGUDA /771 /2023 ()
109	CRLA/0001285/2023	STATE OF ODISHA KASIM KHAN VS	KOUSIK ANANDA GURU VS	// SAMBALPUR TOWN /124 /2023 ()
110	CRLA/0001286/2023	STATE OF ODISHA JITU MAJHI VS	SATYA NARAYAN MISHRA-4 VS	// THUAMUL RAMPUR /139 /2022 ()
111	CRLA/0001287/2023	STATE OF ODISHA JAYALAL LAHAJAL VS	SATYA NARAYAN MISHRA-4 VS	// THUAMUL RAMPUR /139 /2022 ()
112	CRLA/0001288/2023	STATE OF ODISHA DMA MALI VS	PRASANTA KUMAR NANDA VS	// DAMANJODI /37 /2022 ()
113	CRLA/0001289/2023	STATE OF ODISHA MILTON YADAV @ MILTON KESHARI YADAB VS	VIVEKANANDA JENA VS	// CHANDIPUR /57 /2022 ()
		STATE OF ODISHA		//

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114	CRLMA/0000480/2023	JIBARDHAN SAHU VS STATE OF ODISHA(VIG.)	ADV. VS	CUTTACK VIGILANCE /11 /2017 () //
115	CRLMA/0000481/2023	GOURI MAHARANA VS MAHENDRA KUMAR MAHARANA	A.A.MISHRA VS	/ /0 () //
116	CRLMA/0000482/2023	PRAKASH NAIK VS STATE OF ODISHA	ADV VS	/ /0 () //
117	CRLMA/0000483/2023	LIPU BHOL VS STATE OF ODISHA	SUDARSAN BEHERA VS	/ /0 () //
118	CRLMC/0005163/2023	AMIT MALLIK @ AMIT MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHATILI /46 /2015 () //
119	CRLMC/0005164/2023	SONU @ SOUMYA RANJAN MOHANTY VS STATE OF ODISHA	HIMADRI KUMAR BISWAL VS	JAGATPUR /158 /2015 () //
120	CRLMC/0005165/2023	KAILASH CHANDRA SENAPATI VS STATE OF ODISHA	LAMBODAR ACHARI VS	BHANJANAGAR /57 /2004 () //
121	CRLMC/0005166/2023	BHUBANESWAR BISOI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	DAMANJODI /63 /2016 () //
122	CRLMC/0005167/2023	BIBHUTI KUMAR PARIDA VS STATE OF ODISHA	SHYAMANANDA MOHARANA VS	DHAULI PS /98 /2019 () //
123	CRLMC/0005168/2023	FAYAZ MOHAMMAD @ FAYAZ MD. VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	JATNI P.S. /102 /2023 () //
124	CRLMC/0005169/2023	JAGYASEN JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /139 /2017 () //
125	CRLMC/0005170/2023	DAYANIDHI MAHAPATRA	SAYANTAN PANDA	/ /0

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		VS	VS	()
126	CRLMC/0005171/2023	NIRUPAMA MAHAPATRA NALINI KANT DASH	MAMTA TRIPATHY	// CAPITAL P.S. /427 /2021
		VS	VS	()
127	CRLMC/0005172/2023	STATE OF ODISHA MANOJ SAMANT @ MANOJ KUMAR SINGHSAMANTA.K.SAHOO		// / /0
		VS	VS	()
128	CRLMC/0005173/2023	STATE OF ODISHA KESHAB BHATRA	TUSHAR KANTI SATAPATHY	// JEYPORE SADAR /175 /2017
		VS	VS	()
129	CRLMC/0005174/2023	STATE OF ODISHA SANJAYPENTHEI	ABHAS MOHANTY	// TELKOI /154 /2021
		VS	VS	()
130	CRLMC/0005175/2023	STATE OF ODISHA BIRANCHI BEHERA	PRAVASH CH. JENA	// KHUNTUNI /40 /2023
		VS	VS	()
131	CRLMC/0005176/2023	STATE OF ODISHA LAXMIDEVI GHARTY	DURGA PRASAD PRADHAN	// / /0
		VS	VS	()
132	CRLMC/0005177/2023	BINODINI DAS ARCHANA PATRA	HARIPAD MOHANTY	// LAXMISAGAR P.S. /360 /2020
		VS	VS	()
133	CRLMC/0005178/2023	STATE OF ODISHA BADAL KUMAR DAS	ATMAJIT MANMITH DAS	// / /0
		VS	VS	()
134	CRLMP/0002325/2023	STATE OF ODISHA SOUDAMINI BEHERA	SIBANARAYAN BISWAL	// / /0
		VS	VS	()
135	CRLMP/0002326/2023	STATE OF ODISHA NIRANJAN MALLIK	ABHIJIT DAS	// / /0
		VS	VS	()
136	CRLMP/0002327/2023	SUPERINTENDENT OF POLICE, KENDRAPARA RANJAN DAS	HARISH CHANDRA SAHOO	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0002328/2023	SUJATA DAS SUSAMA DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// /0 0 //
138	CRLMP/0002329/2023	ASHOK KUMAR MISHRA VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	// /0 0 //
139	CRLMP/0002330/2023	BANANI MOHANTY VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// /0 0 //
140	CRLMP/0002331/2023	SMRUTI DAS VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// /0 0 //
141	CRLMP/0002332/2023	NABAKISHORE NANDI VS STATE OF ODISHA	BINAYAK MOHAPATRA VS	// /0 0 //
142	CRLMP/0002333/2023	S.K.D ASSOCIATES, CUTTACK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// /0 0 //
143	CRLMP/0002334/2023	PRAMILA KAR VS STATE OF ODISHA	SIBAPRASAD SAHOO VS	// /0 0 //
144	CRLMP/0002335/2023	MUKTAR ALLI KHAN VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// /0 0 //
145	CRLMP/0002336/2023	ADITYA KUMAR DAS VS RANJITA BISWAL	SATYABRATA DASH VS	// /0 0 //
146	CRLMP/0002337/2023	SASMITA PAIKRAY VS STATE OF ODISHA	DEBA KUMAR RATH VS	// /0 0 //
147	CRLREV/0000629/2023	KALPATARU SAHU VS MANASMITA BEHERA	PRAKASH KUMAR MISHRA VS	// /0 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLREV/0000630/2023	SAJAN BHOI VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	NIALI /162 /2021 () //
149	CRLREV/0000631/2023	KOTAK MAHINDRA BANK LTD, KHURDA VS REPUBLIC OF INDIA(NCB)	SILABHADRA SASTRY VS	//0 () //
150	FAO/0000517/2023	KUNTALA NAHAK VS STATE OF ODISHA	GOPINATH PANDA VS	// () //
151	JCRLA/0000143/2023	GOVINDA DHARAI VS STATE OF ODISHA	ADV. VS	SAMBALPUR SADAR /86 /2017 () //
152	JCRLA/0000144/2023	SANTOSH MISHRA VS STATE OF ODISHA	ADV. VS	AINTHAPALI /619 /2021 () //
153	JCRLA/0000145/2023	BIPIN HARIPAL VS STATE OF ODISHA	ADV. VS	HIRAKUD /68 /2015 () //
154	JCRLA/0000146/2023	BULU PATRA VS STATE OF ODISHA	ADV. VS	BARBIL /217 /2015 () //
155	JCRLA/0000147/2023	GAYADHAR PRADHAN VS STATE OF ODISHA	ADV. VS	/45 /2014 () //
156	JCRLA/0000148/2023	BHARAT MAJHI VS STATE OF ODISHA	ADV. VS	KATARBAGA /2 /2009 () //
157	JCRLA/0000149/2023	BINOD PATRA VS STATE OF ODISHA	ADV. VS	TELKOI /92 /2019 () //
158	JCRLA/0000150/2023	DEBENDRA SINGH VS STATE OF ODISHA	ADV. VS	SUNDARGARH TOWN /255 /2019 () //
159	JCRLA/0000151/2023	MAHA TUDU	ADV.	ANANDAPUR /91 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	JCRLA/0000152/2023	RAM SHANKAR YADAV	ADV.	SUNDARGARH TOWN /255 /2019
		VS	VS	()
		STATE OF ODISHA		//
161	JCRLA/0000153/2023	LALINDRA ORAM	ADV.	/126 /2019
		VS	VS	()
		STATE OF ODISHA		//
162	JCRLA/0000154/2023	SATRUGHNA DEHURY@BUDHA	ADV.	MOTANGA /204 /2018
		VS	VS	()
		STATE OF ODISHA		//
163	JCRLA/0000155/2023	PADU@PADMAN AMANATYA	ADV.	TENTULIKHUNTI /136 /2021
		VS	VS	()
		STATE OF ODISHA		//
164	JCRLA/0000156/2023	SARATHI KISAN	ADV.	KUCHINDA /124 /2015
		VS	VS	()
		STATE OF ODISHA		//
165	JCRLA/0000157/2023	AJAY BUD@MUNDA	ADV.	CHARMAL /22 /2018
		VS	VS	()
		STATE OF ODISHA		//
166	MACA/0001154/2023	BISWAJIT SAMAL	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		SAMBHUNATH JENA		//
167	MACA/0001155/2023	BINATA NAIK	BIRANCHI NARAYAN RATH	//
		VS	VS	()
		M/S. RAO INDRATECH CO.		//
168	MACA/0001156/2023	MANAGER LEGAL (T.P. HUB), M/S. NEW INDIA ASSURANCE CO. LTD	ANURAG K. SATHY	//
		VS	VS	()
		BULU NAYAK		//
169	MATA/0000410/2023	BISWARANJAN MOHANTY	N. AYUSH KULRAJ	//
		VS	VS	()
		TAMASA GHOSH		//
170	MATA/0000411/2023	BIRUPAKHYA SETHI	AMITAV TRIPATHY	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	MATA/0000412/2023	JHILIBALA JENA CHANDRA NARAYAN SUPKAR VS	AMITABH PRADHAN VS	// // 0
172	RPFAM/0000405/2023	JYOTIRMAYEE @ RINKY PANDA MONALISA DAS VS	KSHITISH KUMAR MOHAPATRA VS	// // 0
173	RPFAM/0000406/2023	GAJENDRA KUMAR DASH SWAGATIKA DASH VS	SUSHANT KUMAR PRADHAN 3 VS	// // 0
174	RPFAM/0000407/2023	RAKESH KUMAR HOTA PRADIPTA KUMAR DAS@PRADEEP DAS VS	ALOK KUMAR DAS VS	// // 0
175	RSA/0000501/2023	STATE OF ODISHA MINA SWAIN VS	BHASKAR CHANDRA PANDA VS	// // 0
176	RSA/0000502/2023	SABITRI PRADHAN ANIL KUMAR DEY VS	SIVA SANKAR CHAINI VS	// // 0
177	RSA/0000503/2023	STATE OF ODISHA RAJESH NIGAM VS	DILLIP KUMAR PRADHAN VS	// // 0
178	RSA/0000504/2023	STATE OF ODISHA RAJANI DAS VS	SUKANTA KUMAR NAYAK VS	// // 0
179	TRP(C)/0000405/2023	PABITRA BEHERA RUKMANI BISSOYI VS	RAJIB LOCHAN PATTNAIK VS	// // 0
180	WA/0002886/2023	JYOTI PRAKASH BEHERA DIRECTOR, TECHNICAL EDUCATION AND TRAINING VS	RODISH PRASAD TRIPATHY,A.G.A VS	// // 0
181	WA/0002887/2023	SUBRAT NAIK ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH VS	AMITABH MISHRA VS	// // 0
		SOUMYA RANJAN BEHERA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0002888/2023	JAYDEV KHADIA VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
183	WA/0002889/2023	COMMISSIONER CUM SECY. TO GOVT., PARLIAMENTARY AFFAIRS VS NAROTTAM MALLICK @ NAIK	DEBANKA PRASAD MOHANTY, A.G.A. VS	// 0 //
184	WA/0002890/2023	NIRANJAN PANDA VS STATE OF ODISHA	BISMAYANANDA PRUSTY VS	// 0 //
185	WA/0002891/2023	STATE OF ODISHA VS SATYANARAYAN SAHU	ER. NAGENDRA KUMAR MOHANTY VS	// 0 //
186	WA/0002892/2023	STATE OF ODISHA VS ASIRBAD PRADHAN	NIHAR KANTA PRAHARAJ, A.G.A. VS	// 0 //
187	WA/0002893/2023	DEEPANJALI DHARAI VS NAMITA SETH	SOHAN MISHRA VS	// 0 //
188	WA/0002894/2023	SANJUKTA BAL VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
189	WA/0002895/2023	STATE OF ODISHA VS ASIRBAD PRADHAN	NIHARKANTA PRAHARAJ, A.G.A. VS	// 0 //
190	WA/0002896/2023	STATE OF ODISHA VS KEDARNATH BHOI	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
191	WP(C)/0038697/2023	PURNA NAIK @ PURNA CHANDRA NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
192	WP(C)/0038698/2023	LAXMIDHAR PRUSTY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
193	WP(C)/0038699/2023	NIRANJAN GUMANSINGH	MANAS PATI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
194	WP(C)/0038700/2023	TARINI COLLEGE OF NURSING, KEONJHAR	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0038701/2023	HRUSIKESH KOTHIA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0038702/2023	ASHARANI PATTJOSHI	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0038703/2023	LELIN KUMAR MAHAKUL	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		BRANCH MANAGER,HINDUJA LEYLAND FINANCE, SAMBALPUR		//
198	WP(C)/0038704/2023	SWARAJYA KESHARI NAYAK	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0038705/2023	SUSANT KUMAR PATRA	BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0038706/2023	AJAY KUMAR MALLIK	BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0038707/2023	TRIGUNAJIT MUKHERJEE	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0038708/2023	BUDHADEV PATRA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0038709/2023	PRAVA RANJAN MISHRA	SIDHARTH MISHRA	//
		VS	VS	0
		THE COLLECTOR AND DM, GANJAM		//
204	WP(C)/0038710/2023	MAYADHAR SETHI	KSHIROD KUMAR PAHIL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0038711/2023	THE STATE OF ODISHA HARIPRIYA NAYAK VS	LAXMAN PRADHAN VS	// // 0
206	WP(C)/0038712/2023	STATE OF ODISHA DR. SONAM SAMAL VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
207	WP(C)/0038713/2023	STATE OF ODISHA LAXMI PRASAD PALLAI VS	KHAGESWAR BEHERA VS	// // 0
208	WP(C)/0038714/2023	STATE OF ODISHA RAJENDRA KUMAR DASH VS	NIHAL RATH VS	// // 0
209	WP(C)/0038715/2023	STATE OF ODISHA MAMATA MOHAPATRA VS	NIHAL RATH VS	// // 0
210	WP(C)/0038716/2023	STATE OF ODISHA SUMITRA PATTNAYAK VS	SUSMITA PATTNAIK VS	// // 0
211	WP(C)/0038717/2023	CONTROLLER OF ACCOUNTS, BBSR CHANDAN KUMAR GIRI VS	PRASANTA KUMAR MISHRA VS	// // 0
212	WP(C)/0038718/2023	STATE OF ODISHA GITAMINA RAY VS	SAMVIT MOHANTY VS	// // 0
213	WP(C)/0038719/2023	BBSR DEVELOPMENT AUTHORITY SUNIT PRAGYAN JENA VS	AJIT KUMAR SAHOO VS	// // 0
214	WP(C)/0038720/2023	HEADMASTER, PURBA KHIRO GOVT. PRY. SCHOOL, KHIRO SISIRA KUMAR LENKA VS	TUSHAR KANTA NAYAK VS	// // 0
215	WP(C)/0038721/2023	STATE OF ODISHA RANGADHAR BEHERA VS	TUSHAR KANTA NAYAK VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0038722/2023	KRUPASINDHU TIADI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
217	WP(C)/0038723/2023	PRIYANATH PATTANAİK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
218	WP(C)/0038724/2023	MINA KUMARI SAHOO VS AUTHORIZED OFFICER BANK OF BARODA, BBSR	AGNISIKHA RAY VS	// 0 //
219	WP(C)/0038725/2023	RAGHUNATH PATRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
220	WP(C)/0038726/2023	MAHENDRA SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
221	WP(C)/0038727/2023	RAGHUNATH PASCHIMAKABAT @ DALBHERA VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
222	WP(C)/0038728/2023	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
223	WP(C)/0038729/2023	DR. MAMATA SATPATHY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
224	WP(C)/0038730/2023	M/S. GRAND BAZAAR DEVELOPERS LLP, PHULNAKI VS STATE OF ODISHA	BARMA GUDANICK VS	// 0 //
225	WP(C)/0038731/2023	NILAM NAIK VS STATE OF ODISHA	CHITTARANJAN PATTNAİK VS	// 0 //
226	WP(C)/0038732/2023	BANSHIDHAR MALLICK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
227	WP(C)/0038733/2023	MADAN MOHAN PATTANAYAK	KRISHNA CHANDRA SAHU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0038734/2023	SANGHAMITRA SWAIN	DEBENDRA KUMAR DHAR	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0038735/2023	AKHAYA KUMAR BARIK	SATYA RANJAN PATI	//
		VS	VS	0
		INSPECTOR GENERAL OF REGISTRATION, CUTTACK		//
230	WP(C)/0038736/2023	SHANTILATA NAYAK	TUSAR KUMAR MISHRA	//
		VS	VS	0
		GOVT. OF ORISSA		//
231	WP(C)/0038737/2023	PADDI TEJESWAR RAO	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0038738/2023	NALINI KUMAR MOHARANA	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0038739/2023	ABINASH SAHU	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0038740/2023	SIBA SANKAR BEHERA	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0038741/2023	JYOTISMITA PARIDA	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0038742/2023	M/S. SHRI BALAJI INCENSE INDUSTRIES, KHURDA	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0038743/2023	TRILOCHAN NAYAK	AJAY KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0038744/2023	NRUSINGHA CHARAN NANDI	AJAY KUMAR TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0038745/2023	STATE OF ODISHA DEBABRATA ACHARYA VS	AKSHAYA KUMAR PANDEY VS	// // ()
240	WP(C)/0038746/2023	STATE OF ODISHA SWARNA PRABHA MISHRA VS	ANUP UDAYA SENAPATI VS	// // ()
241	WP(C)/0038747/2023	STATE OF ODISHA SATYABAN SI VS	AJAY KUMAR TRIPATHY VS	// // ()
242	WP(C)/0038748/2023	STATE OF ODISHA MARY ELIZA SCHOOL AND COLLEGE OF NURSING, VS	AKSHAYA KUMAR PANDEY VS	// // ()
243	WP(C)/0038749/2023	STATE OF ODISHA BIRANCHI KUMAR DHAL VS	AJAY KUMAR TRIPATHY VS	// // ()
244	WP(C)/0038750/2023	STATE OF ODISHA PINTU SUNA VS	MADHUMITA PANDA VS	// // ()
245	WP(C)/0038751/2023	UNION OF INDIA DR. CHINMAYA SUNDAR RAY VS	SHASHI BHUSAN JENA VS	// // ()
246	WP(C)/0038752/2023	STATE OF ODISHA SURAJ KUMAR BHUE VS	MADHUMITA PANDA VS	// // ()
247	WP(C)/0038753/2023	UNION OF INDIA PARITA LUHA VS	MADHUMITA PANDA VS	// // ()
248	WP(C)/0038754/2023	UNION OF INDIA ROSHAN KUMAR SAHU VS	MADHUMITA PANDA VS	// // ()
249	WP(C)/0038755/2023	UNION OF INDIA DURYODHAN SAHOO VS STATE OF ODISHA	SOBHANA SAHOO VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0038756/2023	BHARAT BHUSAN BISOI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
251	WP(C)/0038757/2023	PRATAP NAYAK VS STATE OF ODISHA	AMRITA MISHRA VS	// 0 //
252	WP(C)/0038758/2023	KAMASKHYA PRASAD SWAIN VS STATE OF ODISHA	AMRITA MISHRA VS	// 0 //
253	WP(C)/0038759/2023	NARAYAN CHANDRA PRADHAN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
254	WP(C)/0038760/2023	MADAN MOHAN PARIDA VS STATE OF ODISHA	AMRITA MISHRA VS	// 0 //
255	WP(C)/0038761/2023	MINATI MANGAL VS STATE OF ODISHA	DHANANJAYA NAYAK VS	// 0 //
256	WP(C)/0038762/2023	NIRMALA SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
257	WP(C)/0038763/2023	BIMBADHAR JENA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
258	WP(C)/0038764/2023	KRISHNA CHANDRA SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
259	WP(C)/0038765/2023	BANAMALI PRUSTY VS COMMISSIONER OF CT AND GST, CUTTACK	PRADEEP KUMAR DAS VS	// 0 //
260	WP(C)/0038766/2023	SRIKANTA ROUT VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
261	WP(C)/0038767/2023	KALANDI MALLIK	KRISHNA CHANDRA SAHU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0038768/2023	NARASINGHA DALA @ JANI	ABHILASH MISHRA	//
		VS	VS	0
		COLLECTOR, NUAPADA		//
263	WP(C)/0038769/2023	DILLIP KUMAR BARIK	BIJAY PANDA	//
		VS	VS	0
		THE INCOME TAX OFFICER, KEONJHAR		//
264	WP(C)/0038770/2023	CHANDRA SEKHAR MANDAL	DEBASISH PATNAIK	//
		VS	VS	0
		NAVANETHA KRISHNAL		//
265	WP(C)/0038771/2023	ARUN KUMAR SAHOO	BIJAY PANDA	//
		VS	VS	0
		THE INCOME TAX OFFICER, KEONJHAR		//
266	WP(C)/0038772/2023	SHREE VIDYA NIKETAN COLLEGE OF MEDICAL SCIENCES, PATNA	ANANTA KISHORE MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0038773/2023	RUTUMBARA PRAGNYA PARIDA	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0038774/2023	NIRAKAR NAYAK	JAGANNATH BHUYAN	//
		VS	VS	0
		PRADEEP NAYAK		//
269	WP(C)/0038775/2023	SEEMA MITTAL	PAMI RATH	//
		VS	VS	0
		DIRECTORATE OF LOCAL FUND AUDIT, BBSR		//
270	WP(C)/0038776/2023	ADITYA NARAYAN SAHU	ASHOK KUMAR PRADHAN	//
		VS	VS	0
		M/S.JAGANNATH PROMOTERS AND BUILDERS, GANJAM		//
271	WP(C)/0038777/2023	UDAYANATH SAHU	ASHOK KUMAR PRADHAN	//
		VS	VS	0
		BANAMALI SAHU		//
272	WP(C)/0038778/2023	M/S. TRILOK INDUSTRIES, SUNDARGARH	MADHAB LAL AGARWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		CHIEF COMMNR. OF CT AND GST, CUTTACK		//
273	WP(C)/0038779/2023	CHITTA RANJAN MISHRA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
274	WP(C)/0038780/2023	M/S. TRILOK INDUSTRIES, SUNDARGARH	MADHAB LAL AGARWAL	//
		VS	VS	0
		CHIEF COMMNR. OF CT AND GST, CUTTACK		//
275	WP(C)/0038781/2023	JAYANTA KUMAR HOTA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
276	WP(C)/0038782/2023	SRIKANTA MOHAPATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
277	WP(C)/0038783/2023	ROSALINA NAYAK	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
278	WP(C)/0038784/2023	TRINATH MINIKA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
279	WP(C)/0038785/2023	RIYAZUDDIN KHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
280	WP(C)/0038786/2023	SK. REZWANULLAH	DURGA PRASAD JENA	//
		VS	VS	0
		STATE OF ODISHA		//
281	WP(C)/0038787/2023	BANAMALI SARAKA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
282	WP(C)/0038788/2023	SUBHADRA MISHRA	RAJESWARI DAS	//
		VS	VS	0
		GOVT. OF INDIA		//
283	WP(C)/0038789/2023	SK. RAHEMAT ALI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0038790/2023	DIBAKAR NAIK VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
285	WP(C)/0038791/2023	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
286	WP(C)/0038792/2023	SUNIA MARNDI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
287	WP(C)/0038793/2023	SHYAMA DUNGURIA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
288	WP(C)/0038794/2023	MANJU SOREN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
289	WP(C)/0038795/2023	ANANT PRADHAN VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //
290	WP(C)/0038796/2023	JANMEJAYA SAHU VS COLLECTOR AND DISTRICT MAGISTRATE,KALAHANDI	SANTOSH KUMAR MISHRA VS	// 0 //
291	WP(C)/0038797/2023	RAIMANI TUDU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
292	WP(C)/0038798/2023	CHIRANJIBI PRADHAN VS STATE OF ODISHA	SATYA SIVA SUNDAR MOHANTY VS	// 0 //
293	WP(C)/0038799/2023	ROJALIN NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
294	WP(C)/0038800/2023	BINOD BIHARI @ KUMAR TRIPATHY VS STATE OF ODISHA	IN PERSON VS	// 0 //
295	WP(C)/0038801/2023	PRASANTA KUMAR SAMARTHA	RAGHUNATH DASMOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0038802/2023	THE SECY. G.A. DEPT. BBSR SUDIPTA DAS	DURGESH NARAYAN RATH	//
		VS	VS	0
297	WP(C)/0038803/2023	STATE OF ODISHA PARSURAM SETHI	SANDIPANI NAYAK	//
		VS	VS	0
298	WP(C)/0038804/2023	STATE OF ODISHA RASHMITA SETHI	DURGESH NARAYAN RATH	//
		VS	VS	0
299	WP(C)/0038805/2023	STATE OF ODISHA ARATI ROUT	DURGESH NARAYAN RATH	//
		VS	VS	0
300	WP(C)/0038806/2023	STATE OF ODISHA DR. SANJIBANI PANDA	DEBENDRA NATH MISRA	//
		VS	VS	0
301	WP(C)/0038807/2023	UNION OF INDIA HARISHANKAR PANIGRAHI	LAXMINARAYAN PATEL	//
		VS	VS	0
302	WP(C)/0038808/2023	STATE OF ODISHA PRAFULLA KUMAR SAHU	DEBENDRA NATH MISRA	//
		VS	VS	0
303	WP(C)/0038809/2023	UNION OF INDIA BIPIN BIHARI PANIGRAHI	GOPINATH PANDA	//
		VS	VS	0
304	WP(C)/0038810/2023	STATE OF ODISHA JIBAN JYOTI PATTNAIK	BIJAYA KUMAR PARIDA 2	//
		VS	VS	0
305	WP(C)/0038811/2023	STATE OF ODISHA PRAFULLA CHANDRA NAYAK	BIJAYA KUMAR PARIDA 2	//
		VS	VS	0
306	WP(C)/0038812/2023	STATE OF ODISHA KALYANI MISHRA	GOPINATH PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0038813/2023	STATE OF ODISHA AKSHAYA KUMAR BARIK VS	SMITA RANJAN PATNAIK VS	// // ()
308	WP(C)/0038814/2023	STATE OF ODISHA K. GITANJALI PATRA VS	SANTOSH KUMAR MAHANTY VS	// // ()
309	WP(C)/0038815/2023	STATE OF ODISHA MINAKHI PADHI VS	GOPINATH PANDA VS	// // ()
310	WP(C)/0038816/2023	STATE OF ODISHA SAUDAMINI MAHAPATRA VS	GOPINATH PANDA VS	// // ()
311	WP(C)/0038817/2023	STATE OF ODISHA SUNIL KUMAR CHINIRA VS	JUDHISTHIR SAHOO VS	// // ()
312	WP(C)/0038818/2023	GM, ICICI LOMBARD GENERAL INSURANCE CO. LTD., MUMBAI BIPIN BIHARI PANIGRAHI VS	GOPINATH PANDA VS	// // ()
313	WP(C)/0038819/2023	STATE OF ODISHA BAIKULI SAMAL VS	SRIDHAR RATH VS	// // ()
314	WP(C)/0038820/2023	STATE OF ODISHA RAMESH CHANDRA NATHA VS	BANAMALI SAHOO (1) VS	// // ()
315	WP(C)/0038821/2023	COLLECTOR, NAYAGARH KEDARNATH SRICHANDAN VS	GYANESWAR SATPATHY VS	// // ()
316	WP(C)/0038822/2023	THE CHAIRMAN, PARADIP PORT AUTHORITY, JAGATSINGHPUR DHRUBA CHARAN SAHOO VS	SRIDHAR RATH VS	// // ()
317	WP(C)/0038823/2023	STATE OF ODISHA BHASKAR DHAL VS	PREMANANDA MOHANTY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0038824/2023	MADAN MOHAN SAHOO VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
319	WP(C)/0038825/2023	BASUDEV MUDULI VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
320	WP(C)/0038826/2023	TAPOI MALIKA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
321	WP(C)/0038827/2023	DUKHABANDHU NAIK VS STATE OF ODISHA	SARAT KUMAR JENA VS	// 0 //
322	WP(C)/0038828/2023	MANAS KUMAR MOHANTA VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	// 0 //
323	WP(C)/0038829/2023	SANTILATA PANDA VS LAO AND COMPETENT AUTHORITY, JAJPUR	GOKULANANDA MOHAPATRA VS	// 0 //
324	WP(C)/0038830/2023	HARAPRIYA PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
325	WP(C)/0038831/2023	HITANSU SEKHAR KUDEI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
326	WP(C)/0038832/2023	CHANDRAMANI ACHARYA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
327	WP(C)/0038833/2023	PRAMOD KUMAR SAHANI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
328	WP(C)/0038834/2023	BAISHNABA CH. SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
329	WP(C)/0038835/2023	PRANATI BARIK	PRAVAT KUMAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0038836/2023	BIDU SABAR	PRATAP KESHARI DEO	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0038837/2023	RAJKISHORE MISHRA	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0038838/2023	CHANCHALA SWAIN	ASHOK KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0038839/2023	KANHU CHARAN MOHANTY	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0038840/2023	BIPRA SAMAL	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0038841/2023	PRAMOD KUMAR JENA	ASHOK KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0038842/2023	PURANDAR MISHRA	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0038843/2023	SIBA PRASAD BERA	ASHOK KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0038844/2023	BIPIN BIHARI SWAIN	ASHOK KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0038845/2023	D DAMBURU DORA	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0038846/2023	BHAGABAN BARIK	SATYABRATA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0038847/2023	STATE OF ODISHA DHIRENDRA KUMAR PARICHA VS	BEDA PRAKASH PANDA VS	// // ()
342	WP(C)/0038848/2023	STATE OF ODISHA HITESH MOHANT VS	BRAJA MOHAN SARANGI VS	// // ()
343	WP(C)/0038849/2023	STATE OF ODISHA AMRUTA DASH VS	BISWAJIT PARIDA VS	// // ()
344	WP(C)/0038850/2023	SOUMYA PRAKASH PARHI JHARANA PRAMANIK VS	BRAJA MOHAN SARANGI VS	// // ()
345	WP(C)/0038851/2023	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. BALASORE SATYABHAMA SAMAL VS	PURNA CHANDRA MOHARANA VS	// // ()
346	WP(C)/0038852/2023	STATE OF ODISHA MOTIRANJANA SAHOO VS	PRABODHA CHANDRA NAYAK VS	// // ()
347	WP(C)/0038853/2023	STATE OF ODISHA SRI BHAGBAT GOSAIN BIJE (NIJGRUHA), KENDRAPARA VS	AMBICA PRASAD RAY VS	// // ()
348	WP(C)/0038854/2023	COMMISSIONER OF ENDOWMENTS, BBSR RITANJALI BARIHA VS	SAROJ KUMAR JEE VS	// // ()
349	WP(C)/0038855/2023	STATE OF ODISHA KUMUDINI THAKUR VS	SAROJ KUMAR JEE VS	// // ()
350	WP(C)/0038856/2023	STATE OF ODISHA GANDHI COLLEGE OF NURSING, GANJAM VS	LAXMIKANTA MOHANTY VS	// // ()
351	WP(C)/0038857/2023	STATE OF ODISHA RABI MANI SETHI VS	RABI NARAYAN PANDA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0038858/2023	TAPASWINI BUDEK VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
353	WP(C)/0038859/2023	KAMALI NAYAK VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
354	WP(C)/0038860/2023	BHOJARAJ SETH VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
355	WP(C)/0038861/2023	KUNJA BIHARI BAG VS BAR COUNCIL OF INDIA (NEW DELHI)	SUJAY SHANKER SINGHDEO VS	// 0 //
356	WP(C)/0038862/2023	HEMALATA MAJHI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
357	WP(C)/0038863/2023	RILU BEHERA VS OFFICE OF LOKAYUKTA,ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
358	WP(C)/0038864/2023	DINESH PADHAN VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
359	WP(C)/0038865/2023	AKHILA KALET VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
360	WP(C)/0038866/2023	SUDARSAN SAHANI VS STATE OF ODISHA	DIPTIRANJAN MOHAPATRA VS	// 0 //
361	WP(C)/0038867/2023	SUDARSAN BEHERA VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //
362	WP(C)/0038868/2023	KABITA BISWAL VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
363	WP(C)/0038869/2023	LAXMAN BANCHHOR	SAROJ KUMAR JEE	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0038870/2023	JAYALAL HARPAL	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0038871/2023	BIRANCHI MAHANANDA	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0038872/2023	MANJULATA KUMBHAR	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0038873/2023	BANSIDHAR NAIK	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0038874/2023	RAJU BHUE	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0038875/2023	ROHIT KUMAR RAJHANS	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0038876/2023	SUJOG BAG	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0038877/2023	PRABHASH PANDEY	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0038878/2023	BIJAYA MAGRI	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0038879/2023	SABITRI BISWAL	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
374	ABLAPL/0013954/2023	SANJAY @ SANJAYA KUMAR MOHANTY	ASHOK JENA	JAGATSINGPUR /29 /2003
		VS	VS	S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0013955/2023	STATE OF ODISHA BIBHUTI MALIK VS	ARJEET MISHRA VS	GR/0000077/2003 RAJKANIKA /580 /2023 ()
376	ABLAPL/0013956/2023	STATE OF ODISHA BHISMA BARIK VS	JEETENDRA SAHU VS	// CHANDIPOSHP S /60 /2023 ()
377	ABLAPL/0013957/2023	STATE OF ODISHA MEGHESWAR SRIRUDRA NAYAK VS	RAMA KRISHNA BISOI VS	// BALIANTA P.S. /330 /2023 ()
378	ABLAPL/0013958/2023	STATE OF ODISHA RAKESH PARIDA VS	DEEPAK KU SAHOO VS	// Tantiapal Marine /162 /2023 ()
379	ABLAPL/0013959/2023	STATE OF ODISHA HIMANSU SEKHAR CHHOTARAY @ LINGA CHHOTARAY VS	ABANTI PRASAD DAS VS	// KHANDAGIRI P.S. /529 /2023 ()
380	ABLAPL/0013960/2023	STATE OF ODISHA PRAVABATI DHAL VS	SK. ZAFARULLA VS	// NILGIRI /363 /2023 ()
381	ABLAPL/0013961/2023	STATE OF ODISHA SK BASIR VS	MANORANJAN PADHY VS	// JEYPORE TOWN /219 /2020 ()
382	ABLAPL/0013962/2023	STATE OF ODISHA SHRINIBAS KUMAR DASH VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /550 /2023 ()
383	ABLAPL/0013963/2023	STATE OF ODISHA ROHAN MALLICK VS	JYOTIRMAYA SAHOO VS	// BADAGODA P.S. /634 /2023 ()
384	ABLAPL/0013964/2023	STATE OF ODISHA ASHOK KUMAR PATRA VS	GYANENDRA KUMAR TRIPATHY VS	// LINGARAJ P.S. /308 /2023 ()
385	ABLAPL/0013965/2023	STATE OF ODISHA PANCHANAN JENA VS	KODANDA KUMAR BHUYAN VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0013966/2023	SUBASINI NAYAK VS STATE OF ODISHA	SANGRAM RATH VS	GOP /173 /2017 () //
387	ABLAPL/0013967/2023	K. BHAGABAN REDDY @ TOFAN REDDY VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KODALA /497 /2023 () //
388	ABLAPL/0013968/2023	K.BHAGABAN REDDY @ TOFAN REDDY VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KODALA /499 /2023 () //
389	ABLAPL/0013969/2023	TARAMANI KHILLAR VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR TOWN /304 /2020 () //
390	ABLAPL/0013970/2023	GOPAL CHANDRA MOHANTY VS STATE OF ODISHA	SANJIT MISHRA VS	BRAHMAGIRI /217 /2022 () //
391	ABLAPL/0013971/2023	PARSURAM PALEI VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	JASHIPUR /34 /2020 () //
392	ABLAPL/0013972/2023	RITU MEKAP @ RITU MIRKAP VS STATE OF ODISHA	SK. KALIM UDDIN VS	KONARK /236 /2022 () //
393	ABLAPL/0013973/2023	PURUSHOTTAM BEHERA VS STATE OF ODISHA	RAMANIKANTA PATTANAİK VS	DHARMASALA /658 /2023 () //
394	ABLAPL/0013974/2023	GOURAHARI SAHOO VS STATE OF ODISHA	RAMAKANTA PANDA VS	RUPSA /103 /2023 () //
395	ABLAPL/0013975/2023	SANJAY KUMAR KALI VS STATE OF ODISHA	KULDEEP MOHANTY VS	GOPALPUR /205 /2023 () //
396	ABLAPL/0013976/2023	SHAKTI PRASAD BEURA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL TOWN /882 /2023 () //
397	ABLAPL/0013977/2023	PATHANA BEHERA @ PATHANI	LAMBODOR ACHARI	BHANJANAGAR /135 /2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0013978/2023	STATE OF ODISHA PRATHAM PATRA @ GHATAK PATRA	ABHAS MOHANTY	// KALIMELA /208 /2023
		VS	VS	()
399	ABLAPL/0013979/2023	STATE OF ODISHA DEVINDRA KAUR SALUJA	BIKRAM SENAPATI	// SINDHIKELA PS /55 /2023
		VS	VS	()
400	ABLAPL/0013980/2023	STATE OF ODISHA PRATHAM PATRA @ GHATAK PATRA	ABHAS MOHANTY	// KALIMELA /212 /2023
		VS	VS	()
401	ABLAPL/0013981/2023	STATE OF ODISHA BABULI @ BABULI HARIJAN	BIRAJA PRASAD NANDA	// BORIGUMMA /166 /2023
		VS	VS	()
402	ABLAPL/0013982/2023	STATE OF ODISHA AJAY KUMAR DASH	PRADEEP KUMAR DAS	// BHADRAK TOWN /599 /2023
		VS	VS	()
403	ABLAPL/0013983/2023	STATE OF ODISHA SUMAN SARKAR	ANIRUDHA DAS	// KANKADAHAD /209 /2023
		VS	VS	()
404	ABLAPL/0013984/2023	STATE OF ODISHA RABINDRA MOHAPATRA	SANGRAM KESHARI ROUT	// NANDIPADA /298 /2023
		VS	VS	()
405	ABLAPL/0013985/2023	STATE OF ODISHA DHIREN KUMAR SAHOO	PRAKASH KUMAR MISHRA	// CHAULIAGANJA /297 /2023
		VS	VS	()
406	ABLAPL/0013986/2023	STATE OF ODISHA TUNA NAIK @ TUNA NAYAK	PRAKASH KUMAR MISHRA	// CAPITAL P.S. /619 /2023
		VS	VS	()
407	ABLAPL/0013987/2023	STATE OF ODISHA SANJAYA KUMAR PATRA	SAROJ RANJAN SUBUDHI	// MAHILA P.S.(BBSR) /177 /2023
		VS	VS	()
408	ABLAPL/0013988/2023	STATE OF ODISHA SMITARANI ROUT	BHABANI SANKAR DAS	// NILGIRI /307 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0013989/2023	STATE OF ODISHA S. SAMESH VS	RAJIB LOCHAN PATNAIK VS	// KALIMELA /51 /2023 ()
410	ABLAPL/0013990/2023	STATE OF ODISHA MAHESH JENA @ SONU VS	BIKRAM CHANDRA GHADEI VS	// SAHADEV KHUNTA /413 /2023 ()
411	ABLAPL/0013991/2023	STATE OF ODISHA BARJU KARNA VS	BIKASH KARNA VS	// MANAMUNDA /279 /2023 ()
412	ABLAPL/0013992/2023	STATE OF ODISHA MANAS RANJAN MISHRA VS	BIKASH KARNA VS	// MANAMUNDA /279 /2023 ()
413	ABLAPL/0013993/2023	STATE OF ODISHA BADAL @ RABI NAYAK VS	TANMAYA KUMAR MOHANTY VS	// CAPITAL P.S. /651 /2023 ()
414	ABLAPL/0013994/2023	STATE OF ODISHA SK SAMAD @ SK BABU VS	SIVA SANKAR CHAINI VS	// PURUNABAZAR /357 /2023 ()
415	ABLAPL/0013995/2023	STATE OF ODISHA KANDURI LENKA VS	PRATAP CHANDRA MISHRA VS	// BOLAGARH P.S. /285 /2023 ()
416	ABLAPL/0013996/2023	STATE OF ODISHA LALA SABAR VS	JAGABANDHU SAHU VS	// PAIKMAL /292 /2022 ()
417	ABLAPL/0013997/2023	STATE OF ODISHA SHAHENAZ BEGUM VS	SATYA RANJAN MULIA VS	// MANGALA BAG /295 /2023 ()
418	ABLAPL/0013998/2023	STATE OF ODISHA SASHIKANTA NAYAK VS	AKSHAYA KUMAR SAHOO VS	// CHANDAKA P.S. /288 /2022 ()
419	ABLAPL/0013999/2023	STATE OF ODISHA PRASANTA SETH VS STATE OF ODISHA	KIRTAN DANG VS	// BOLANGIR TOWN /652 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :24/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0014000/2023	RESHMA BEHERA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	NIMAKHANDI /371 /2023 () //
421	ABLAPL/0014001/2023	KESHAB BALUA VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	// / /0 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(Debagarh) 2(B)CC/0000025/2023
422	ABLAPL/0014002/2023	NILAMANI MAJHI VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	BANARAPAL /203 /2018 () //
423	ABLAPL/0014003/2023	GULSHAN MINZ VS STATE OF ODISHA	JEETENDRA SAHU VS	LAHUNIPADA /163 /2020 () //
424	ABLAPL/0014004/2023	SURENDRA BISHOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /677 /2023 () //
425	ABLAPL/0014005/2023	SOUNDRYA PARIDA @ CHAGA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// / /0 () //
426	ABLAPL/0014006/2023	PRADEEP KUMAR SAHU @ SACHIN VS STATE OF ODISHA	SARAT KUMAR JENA VS	PADAMPUR /308 /2023 () //
427	ABLAPL/0014007/2023	SUSHIL KUMAR SAHU VS STATE OF ODISHA	PARTHA SARATHI TRIPATHY VS	BANTALA /391 /2023 () //
428	ABLAPL/0014008/2023	SHAKTI BAG VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /239 /2023 () //
429	ABLAPL/0014009/2023	PRAKASH JENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHALLIKOTE /775 /2023 () //
430	ABLAPL/0014010/2023	AZAD KHAN @ SAHIL VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	COLLIERY /391 /2023 () //
431	ABLAPL/0014011/2023	UDYAMBAR PRADHAN @ BATUA	BIJAY KUMAR MOHANTY	JATNI P.S. /383 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0014012/2023	STATE OF ODISHA GOVINDA PRADHAN	PRAVASH CHANDRA JENA	// FATEGARH /46 /2023
		VS	VS	()
433	ABLAPL/0014013/2023	STATE OF ODISHA DHARMAJIT JAGDEV	AMLAN SHAKTI PAUL	// JANKIA P.S. /266 /2023
		VS	VS	()
434	ABLAPL/0014014/2023	STATE OF ODISHA NARESH NAYAK	ASHOK KUMAR BEHERA (3)	// DASPALLA /121 /2018
		VS	VS	()
435	ABLAPL/0014015/2023	STATE OF ODISHA SANTOSH BEHERA	JAYADEBA BEHERA	// PATNAGARH /243 /2023
		VS	VS	()
436	ABLAPL/0014016/2023	STATE OF ODISHA BIRENDRA KUMAR SAHU	JAYADEBA BEHERA	// / /0
		VS	VS	()
437	ABLAPL/0014017/2023	STATE OF ODISHA SUSANTA BEHERA	GAYATRI PATRA	// KUAKHIA /427 /2023
		VS	VS	()
438	ABLAPL/0014018/2023	STATE OF ODISHA SUBASH CHANDRA SENAPATI	DEBASIS MISHRA	// NANDIPADA /310 /2023
		VS	VS	()
439	ABLAPL/0014019/2023	STATE OF ODISHA JHONSON SHAKTISWAR BARDHAN	PRASANTA KUMAR NANDA	// BHUBAN /54 /2023
		VS	VS	()
440	ABLAPL/0014020/2023	STATE OF ODISHA SAI SMITA PANDA	GAGAN BIHARI SINGH	// MARKAT NAGAR /221 /2023
		VS	VS	()
441	ABLAPL/0014021/2023	STATE OF ODISHA JYOTI PRAKASH BEHERA	PRADIP KUMAR MALLICK	// BYREE /212 /2023
		VS	VS	()
442	ABLAPL/0014022/2023	STATE OF ODISHA SIDHANTA KUMAR DAS	DEBASIS MISHRA	// ANANDAPUR /262 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :24/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0014023/2023	STATE OF ODISHA AMIYA ROUT VS	SURESH KUMAR PANDA VS	// KRUSHANANDAPUR /98 /2023 ()
444	ABLAPL/0014024/2023	STATE OF ODISHA RABINDRA SASINI VS	SUKANTA KUMAR NAYAK VS	// BHANDARIPOKHARI /401 /2023 ()
445	ABLAPL/0014025/2023	STATE OF ODISHA SRITAM MAJHI VS	AMIT KUMAR NATH VS	// CHHENDIPADA /504 /2023 ()
446	ABLAPL/0014026/2023	STATE OF ODISHA BANAMALI SAMAL VS	DURGA PRASANNA MISHRA VS	// GOBINDAPUR /226 /2023 ()
447	ABLAPL/0014027/2023	STATE OF ODISHA BULU JENA @ BHIMSEN JENA VS	PRANAB RANJAN CHHATOI VS	// / /0 ()
448	ABLAPL/0014028/2023	STATE OF ODISHA RASMITA JENA VS	DURGA PRASAD DHAL VS	// AUL /797 /2023 ()
449	ABLAPL/0014029/2023	STATE OF ODISHA SIRI PARIDA @ SRIDHAR PARIDA VS	PRANAB RANJAN CHHATOI VS	// / /0 ()
450	ABLAPL/0014030/2023	STATE OF ODISHA DOLACHAND KABAT VS STATE OF ODISHA	SUMIT SEKHAR PATTANAİK VS	// LEPHRIPADA /229 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :24/11/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	24/2023 ARBP/47/2019	ARSS INFRASTRUCTURE PROJECTS LTD.-MP	
2	25/2023 ARBP/73/2019	M/S. ARSS ATLANTA J.V.-MP	
3	45/2023 WPCRL/40/2023	ANINDITA-MP	
4	226/2023 WPC(OAC)/1322/2016	BHAGYADHAR DAS-MP	
5	287/2023 SA/347/1989	USHAMANI RANA-MP	NIROD KUMAR SAHU
6	288/2023 SA/347/1989	USHAMANI RANA-MP	M/S.B.ROUTRAY
7	289/2023 SA/347/1989	USHAMANI RANA-MP	M/S.B.ROUTRAY
8	290/2023 SA/347/1989	USHAMANI RANA-MP	M/S.B.ROUTRAY
9	291/2023 SA/347/1989	USHAMANI RANA-MP	M/S.B.ROUTRAY
10	292/2023 SA/347/1989	USHAMANI RANA-MP	M/S.B.ROUTRAY
11	354/2023 CRLMP/1756/2022	MOHAMMED ARIF-MP	
12	355/2023 CRLMP/2325/2023	SOUDAMINI BEHERA-MP	SIBANARAYAN BISWAL
13	356/2023 CRLMP/2327/2023	RANJAN DAS-MP	HARISH CHANDRA SAHOO
14	357/2023 CRLMP/2327/2023	RANJAN DAS-MP	HARISH CHANDRA SAHOO
15	372/2023 CMAPL/796/2023	JAYASINGH BEHERA-MP	ADV.
16	418/2023 TRP(C)/405/2023	RUKMANI BISSOYI-MP	RAJIB LOCHAN PATTNAIK
17	427/2023 MATA/132/2023	SWADHIN KUMAR PANDA-MP	
18	428/2023 MATA/411/2023	BIRUPAKHYA SETHI-MP	AMITAV TRIPATHY
19	477/2023 CONTC/8511/2023	UCO BANK, ASSET MANAGEMENT BRANCH,BBSR-MP	
20	478/2023 CONTC/8511/2023	UCO BANK, ASSET MANAGEMENT BRANCH,BBSR-MP	
21	479/2023 CONTC/5187/2023	KAMAL BASINI MOHANTY-MP	ANIMA KUMARI DEI
22	490/2023 RVWPET/162/2023	KISHORI MOHANTY-MP	M/S.ANUPAM RATH,S.RATH
23	499/2023 RPFAM/407/2023	PRADIPTA KUMAR DAS@PRADEEP DAS-MP	ALOK KUMAR DAS
24	863/2023 CRLREV/505/2023	SANGRAM JENA@NAYA-MP	MANORANJAN KHATUA
25	864/2023 CRLREV/629/2023	KALPATARU SAHU-MP	PRAKASH KUMAR MISHRA
26	865/2023	RAMAKANTA NAYAK-MP	ASIT KUMAR CHAUDHURY

27	CRLREV/545/2023 866/2023	SAJAN BHOI-MP	GOUTAM CHARAN ROUT
28	CRLREV/630/2023 966/2023	DEBENDRA K.MOHANTY-MP	M/S.MANOJ K.MOHANTY
29	FAO/208/2011 967/2023	D.M., M/S. NATIONAL INSURANCE CO.LTD., D.O II-MP	PRAKASH KUMAR MOHANTY
30	FAO/400/2023 968/2023	MAHANADI COAL FIELDS LTD.-MP	M/S.DEBARAJ MOHANTY
31	FAO/109/2018 969/2023	STATE-MP	AGA
32	FAO/181/2008 970/2023	STATE-MP	AGA
33	FAO/181/2008 1410/2023	MINA SWAIN-MP	BHASKAR CHANDRA PANDA
34	RSA/501/2023 1411/2023	BIDESI PATRA-MP	M/S.RAMA CH.RATH
35	RSA/237/2007 1422/2023	ARJUN BHUIYAN-MP	SURYAKANTA DWIBEDI
36	CMP/1480/2023 1423/2023	SATYABHAMA BARIK-MP	DOLAGOBINDA MOHAPATRA
37	CMP/1482/2023 1424/2023	BIJAY @ BIJAY KUMAR PADIL-MP	BASUDEV PUJARI
38	CMP/1468/2023 1425/2023	SAMIR NANDI-MP	KOUSIK ANANDA GURU
39	CMP/1483/2023 1426/2023	GANESH SAMANTARAY-MP	PRADIP KUMAR MALLICK
40	CMP/1485/2023 1566/2023	MUNA NAIK-MP	
41	BLAPL/10629/2023 1567/2023	SUSHANTA PANDA-MP	PRATIK NAYAK, DHARANIDHAR NAYAK
42	BLAPL/6065/2023 1568/2023	ASWINI KUMAR BEHERA-MP	SIBA PRASAD MISHRA
43	BLAPL/9658/2023 1569/2023	DEEPAK KINDO-MP	BIRANCHI NARAYAN MOHANTY
44	BLAPL/13386/2023 1570/2023	BIKASH AGRAWAL-MP	NAVNEET DADHICHI M/S. RUDRA PRASAD KAR
45	BLAPL/10518/2023 1571/2023	DROPOTY CHOUDHURY-MP	
46	BLAPL/11852/2023 1572/2023	AKHAYA KUMAR SAHOO-MP	SHUBHENDU KUMAR PARIDA
47	BLAPL/10046/2023 1573/2023	SRIKANTA SAHOO-MP	PRANAYANEE DASMOHAPATRA
48	BLAPL/3589/2023 1574/2023	SRIDHAR SWAIN-MP	MD. GOLAM MADANI
49	BLAPL/13407/2023 2065/2023	SHANTILATA ROUT-MP	DR. TAHALI CHARAN MOHANTY
50	MACA/1118/2023 2066/2023	BISWAJIT SAMAL-MP	PRADEEP KUMAR MISHRA
51	MACA/1154/2023 2067/2023	BINATA NAIK-MP	BIRANCHI NARAYAN RATH
52	MACA/1155/2023 2068/2023	MANAGER LEGAL (T.P. HUB), M/S. NEW INDIA ASSURANCE CO.LTD.-MP	SHEKAR SATHI
53	MACA/1156/2023 2069/2023	CHIEF REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.-MP	
54	MACA/1104/2023 2070/2023	SULOCHANA PRADHAN-MP	JEEVANJYOTI MOHANTY
55	MACA/993/2023 2071/2023	D.M., ORIENTAL INSURANCE COMPANY LTD., BBSR-MP	ADAM ALI KHAN
56	MACA/1041/2023 2530/2023	MANOJ BEHERA@MANOJ KUMAR BEHERA-MP	BIPIN KUMAR NAYAK
57	ABLAPL/3260/2023 2531/2023	SUNIL NAIK @ SUNILI NAIK-MP	
	ABLAPL/3487/2022		

58	2532/2023 ABLAPL/11440/2023	SANJAYA NAIK @ KAAU-MP	
59	2533/2023 ABLAPL/7355/2023	SHIBA HARIPAL @ DUKTU HARIPAL-MP	
60	2534/2023 ABLAPL/6901/2023	RADHARANI ROUL-MP	
61	2535/2023 ABLAPL/5713/2022	TAPAN KAR-MP	
62	2536/2023 ABLAPL/13197/2023	MANAS RANJAN RATH-MP	
63	2537/2023 ABLAPL/13444/2023	RINALATA BEHERA-MP	RASHMIKANTA MAHALIK
64	2538/2023 ABLAPL/12925/2023	MOHAN KUMAR DAS-MP	
65	2539/2023 ABLAPL/12367/2020	SANTOSH KUMAR ROUT @ SANTOSH ROUT @ SATIA-MP	SUSANTA KUMAR LENKA
66	2540/2023 ABLAPL/9008/2023	RAMA CHANDRA DEBATA-MP	
67	2541/2023 ABLAPL/10366/2023	SUJATA MOHANTY-MP	
68	2542/2023 ABLAPL/15520/2021	ITISHREE SETHI-MP	
69	2868/2023 CRLA/1283/2023	BINOD KUMAR NAHAK-MP	S.S.RAY (2)
70	2869/2023 CRLA/1283/2023	BINOD KUMAR NAHAK-MP	S.S.RAY (2)
71	2870/2023 CRLA/707/2017	JEETENDRA KUMAR DAKUA-MP	M/S.DHANANJAYA MUND
72	2871/2023 CRLA/1283/2023	BINOD KUMAR NAHAK-MP	S.S.RAY (2)
73	2872/2023 CRLA/69/2023	SANTLAL-MP	MANORANJAN PADHY
74	2873/2023 CRLA/1257/2023	HIRADHAR TANDI-MP	SUSHANTA KUMAR JOSHI
75	2874/2023 CRLA/130/2018	BIRABARA DEHURY-MP	M/S.SUMANTA KU.NAYAK
76	2875/2023 CRLA/352/2011	TANUA @ TANMAYA-MP	M/S.P.K.SAHOO
77	2876/2023 CRLA/780/2019	N.RAMESH@NARAYAN REDDY-MP	M/S.OMKAR DEVDAS , M/S. SANJEEB KUMAR BHANU
78	2877/2023 CRLA/1289/2023	MILTON YADAV @ MILTON KESHARI YADAB-MP	VIVEKANANDA JENA
79	2878/2023 CRLA/1289/2023	MILTON YADAV @ MILTON KESHARI YADAB-MP	VIVEKANANDA JENA
80	3495/2023 CRLMC/2528/2022	SANJAY KUMAR-MP	SUSANTA KUMAR BARAL
81	3496/2023 CRLMC/5170/2023	DAYANIDHI MAHAPATRA-MP	SAYANTAN PANDA
82	3497/2023 CRLMC/5171/2023	NALINI KANT DASH-MP	MAMTA TRIPATHY
83	3498/2023 CRLMC/5171/2023	NALINI KANT DASH-MP	MAMTA TRIPATHY
84	3499/2023 CRLMC/5172/2023	MANOJ SAMANT @ MANOJ KUMAR SINGHSAMANTA-MP	A.K.SAHOO
85	3500/2023 CRLMC/5173/2023	KESHAB BHATRA-MP	TUSHAR KANTI SATAPATHY
86	3501/2023 CRLMC/5174/2023	SANJAYPENTHEI-MP	ABHAS MOHANTY
87	3502/2023 CRLMC/5175/2023	BIRANCHI BEHERA-MP	PRAVASH CH. JENA
88	3503/2023 CRLMC/5177/2023	ARCHANA PATRA-MP	HARIPAD MOHANTY
89	8412/2023	DIRECTOR, TECHNICAL EDUCATION AND TRAINING, ODISHA	SHRIMPRAKASH TRIPATHY, A.G.A

90	WA/2886/2023 8413/2023	DIRECTOR, TECHNICAL EDUCATION AND TRAINING, ODISHA	DEBAPRASAD TRIPATHY, A.G.A
91	WA/2886/2023 8414/2023	DIRECTOR, TECHNICAL EDUCATION AND TRAINING, ODISHA	DEBAPRASAD TRIPATHY, A.G.A
92	WA/2886/2023 8415/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	AMITABH MISHRA
93	WA/2887/2023 8416/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	AMITABH MISHRA
94	WA/2887/2023 8417/2023	JAYDEV KHADIA-MP	JYOTI RANJAN DEO
95	WA/2888/2023 8418/2023	JAYDEV KHADIA-MP	JYOTI RANJAN DEO
96	WA/2888/2023 8419/2023	COMMISSIONER CUM SECY. TO GOVT., PARLIAMENTARY DEPARTMENT	DEBAPRASAD TRIPATHY
97	WA/2889/2023 8420/2023	COMMISSIONER CUM SECY. TO GOVT., PARLIAMENTARY DEPARTMENT	DEBAPRASAD TRIPATHY
98	WA/2889/2023 8421/2023	COMMISSIONER CUM SECY. TO GOVT., PARLIAMENTARY DEPARTMENT	DEBAPRASAD TRIPATHY
99	WA/2889/2023 8422/2023	BISWANATH ACHARYA-MP	
100	WA/1788/2023 8423/2023	STATE OF ODISHA-MP	ER. NAGENDRA KUMAR MOHANTY
101	WA/2891/2023 8424/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ, A.G.A
102	WA/2892/2023 8425/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ, A.G.A
103	WA/2892/2023 8426/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ, A.G.A
104	WA/2892/2023 8427/2023	DEEPANJALI DHARAI-MP	SOHAN MISHRA
105	WA/2893/2023 8428/2023	SANJUKTA BAL-MP	RANJAN KUMAR NAYAK
106	WA/2894/2023 8429/2023	STATE OF ODISHA-MP	NIHARKANTA PRAHARAJ, A.G.A.
107	WA/2895/2023 8430/2023	STATE OF ODISHA-MP	NIHARKANTA PRAHARAJ, A.G.A.
108	WA/2895/2023 8431/2023	STATE OF ODISHA-MP	NIHARKANTA PRAHARAJ, A.G.A.
109	WA/2895/2023 8432/2023	PRAVATI MISHRA@PANDA-MP	J.K.MISHRA 2
110	WA/2790/2023 8433/2023	PRAVATI MISHRA@PANDA-MP	J.K.MISHRA 2
111	WA/2790/2023 8434/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
112	WA/2896/2023 8435/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
113	WA/2896/2023 8436/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
114	WA/2896/2023 18725/2023	PURNA NAIK @ PURNA CHANDRA NAYAK-MP	SATYAJIT MOHAPATRA (2)
115	WP(C)/38697/2023 18726/2023	LAXMIDHAR PRUSTY-MP	SATYAJIT MOHAPATRA (2)
116	WP(C)/38698/2023 18727/2023	AJAY KUMAR MALLIK-MP	BISWAJIT MOHAPATRA
117	WP(C)/38706/2023 18728/2023	BUDHADEV PATRA-MP	GYANA RANJAN SETHI
118	WP(C)/38708/2023 18729/2023	MAYADHAR SETHI-MP	KSHIROD KUMAR PAHIL
119	WP(C)/38710/2023 18730/2023	LAXMAN PATRA-MP	
120	WP(C)/35877/2023 18731/2023	DR. SONAM SAMAL-MP	BHABANI SANKAR TRIPATHY (1)
	WP(C)/38712/2023		

121	18732/2023 WP(C)/38713/2023	LAXMI PRASAD PALLAI-MP	KHAGESWAR BEHERA
122	18733/2023 WP(C)/9512/2018	PRAMOD KUMAR SAHOO-MP	M/S.SARAT CH.DASH,J.P.BEHERA, M/S.B.S.TRIPATHY
123	18734/2023 WP(C)/38718/2023	GITAMINA RAY-MP	SAMVIT MOHANTY
124	18735/2023 WP(C)/38719/2023	SUNIT PRAGYAN JENA-MP	AJIT KUMAR SAHOO
125	18736/2023 WP(C)/38724/2023	MINA KUMARI SAHOO-MP	AGNISIKHA RAY
126	18737/2023 WP(C)/38730/2023	M/S. GRAND BAZAAR DEVELOPERS LLP, PHULNAKHARA	BISMAYAKSHI
127	18738/2023 WP(C)/4884/2014	JAGARA SINGH KAWAR-MP	M/S.UPENDRA KU.SAMAL
128	18739/2023 WP(C)/21981/2012	DILAMATI KAWAR and ORS-MP	M/S.UPENDRA KU.SAMAL
129	18740/2023 WP(C)/38741/2023	JYOTISMITA PARIDA-MP	TANMAY MISHRA
130	18741/2023 WP(C)/31510/2023	M/S SHANKAR TALKIES, CUTTACK-MP	PRAMOD KUMAR NAYAK
131	18742/2023 WP(C)/26271/2023	SHIBA PRASAD RATH-MP	SUVALAXMI DEVI
132	18743/2023 WP(C)/38742/2023	M/S. SHRI BALAJI INCENSE INDUSTRIES, KHURDA-MP	SOUMYA MISHRA
133	18744/2023 WP(C)/38751/2023	DR. CHINMAYA SUNDAR RAY-MP	SHASHI BHUSAN JENA
134	18745/2023 WP(C)/8090/2015	BALADEVJEW POWERLOOM WEAVERS C.S.LTD.-MP	
135	18746/2023 WP(C)/8091/2015	BALADEVJEW POWERLOOM WEAVERS C.S.LTD.-MP	
136	18747/2023 WP(C)/38763/2023	BIMBADHAR JENA-MP	KSHIROD KUMAR ROUT
137	18748/2023 WP(C)/38765/2023	BANAMALI PRUSTY-MP	PRADEEP KUMAR DAS
138	18749/2023 WP(C)/24362/2023	NIRANJAN RATHA-MP	
139	18750/2023 WP(C)/38774/2023	NIRAKAR NAYAK-MP	JAGANNATH BHUYAN
140	18751/2023 WP(C)/38778/2023	M/S. TRILOK INDUSTRIES, SUNDARGARH-MP	MADHAB LAL AGARWAL
141	18752/2023 WP(C)/38780/2023	M/S. TRILOK INDUSTRIES, SUNDARGARH-MP	MADHAB LAL AGARWAL
142	18753/2023 WP(C)/38783/2023	ROSALINA NAYAK-MP	AKSHAYA KUMAR SAHOO
143	18754/2023 WP(C)/38788/2023	SUBHADRA MISHRA-MP	RAJESWARI DAS
144	18755/2023 WP(C)/38795/2023	ANANT PRADHAN-MP	BIYOTKESH MOHANTY
145	18756/2023 WP(C)/36023/2023	TUSAR RANJAN DORA-MP	KARUNAKAR RATH
146	18757/2023 WP(C)/20713/2018	BANDITARANI PRAHARAJ-MP	
147	18758/2023 WP(C)/38796/2023	JANMEJAYA SAHU-MP	SANTOSH KUMAR MISHRA
148	18759/2023 WP(C)/25432/2023	M/S. CARE SECURITY AND ALLIED SERVICES, KHURDA-MP	ABODHA CHANDRA NAYAK
149	18760/2023 WP(C)/38810/2023	JIBAN JYOTI PATTNAIK-MP	BIJAYA KUMAR PARIDA 2
150	18761/2023 WP(C)/38811/2023	PRAFULLA CHANDRA NAYAK-MP	BIJAYA KUMAR PARIDA 2
151	18762/2023 WP(C)/797/2018	OMKARNAND PUROHIT-MP	
152	18763/2023	BAIKULI SAMAL-MP	SRIDHAR RATH

153	WP(C)/38819/2023 18764/2023	RAMESH CHANDRA NATHA-MP	BANAMALI SAHOO (1)
154	WP(C)/38820/2023 18765/2023	KEDARNATH SRICHANDAN-MP	GYANESWAR SATPATHY
155	WP(C)/38821/2023 18766/2023	TAPOI MALIKA-MP	KUNAL KUMAR SWAIN
156	WP(C)/38826/2023 18767/2023	DUKHABANDHU NAIK-MP	SARAT KUMAR JENA
157	WP(C)/38827/2023 18768/2023	HITANSU SEKHAR KUDEI-MP	SAMEER KUMAR DAS
158	WP(C)/38831/2023 18769/2023	SWAYAMJEET SETHI-MP	SUSANTA SEKHAR MOHAPATRA
159	WP(C)/35647/2022 18770/2023	SUBHASIS SAHOO-MP	SUSANTA SEKHAR MOHAPATRA
160	WP(C)/34791/2022 18771/2023	D DAMBURU DORA-MP	SIDHARTH PRASAD DAS
161	WP(C)/38845/2023 18772/2023	AMRUTA DASH-MP	BISWAJIT PARIDA
162	WP(C)/38849/2023 18773/2023	SUSANT KUMAR SAHOO-MP	RAMESH SAHOO
163	WP(C)/33712/2022 18774/2023	RABI MANI SETHI-MP	RABI NARAYAN PANDA
164	WP(C)/38857/2023 18775/2023	KAMALI NAYAK-MP	BIBEKANANDA BHUYAN
165	WP(C)/38859/2023 18776/2023	KUNJA BIHARI BAG-MP	SUJAY SHANKER SINGHDEO
166	WP(C)/38861/2023 18777/2023	RILU BEHERA-MP	SIDHARTH PRASAD DAS
167	WP(C)/38863/2023 18778/2023	SUDARSAN BEHERA-MP	BISWAJIT PARIDA
	WP(C)/38867/2023		